

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2728**  
**TO BE ANSWERED ON 16<sup>th</sup> March, 2023**

**Production of Shale Gas**

**2728. SHRI THIRUMAAVALAVAN THOL:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government proposes to increase the production of Shale Gas and if so, the details thereof;
- (b) whether the Government has data about the amount of Shale Gas produced currently and if so, the details thereof;
- (c) whether the Government has assessed the adverse effects of Shale Gas production; and
- (d) if so, the details thereof?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री**

**(श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

(a) & (b): Government of India announced Policy guidelines for Exploration and Exploitation of Shale Gas and Oil on 14<sup>th</sup> October, 2013 for National Oil Companies (NOCs) i.e., Oil and Natural Gas Corporation (ONGC) and Oil India Limited (OIL). Under the Shale Gas Policy 2013, till date, 34 wells have been drilled by ONGC and OIL in their respective Petroleum Mining Lease (PML) areas. The Phase-I of exploration ended in April 2017. The exploration of Shale Gas is in nascent stage in Indian Sedimentary Basins and Shale Gas is not under production from any area/block.

(c) & (d): Government of India through the Shale Gas and Oil Policy, 2013 has suitably addressed the concerns related to Shale Gas production including water usage for hydraulic fracturing. In addition, guidelines for environmental management during Shale Gas/ Oil Exploration and Production have been made available at the website of Directorate General of Hydrocarbons (DGH).

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